

15/7/08.

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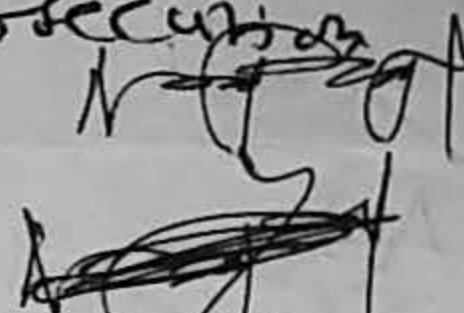
GA147/05

Hon. Mr. K.D. Bayal, Am.

Hon. Mr. Ashok S. Karamadi, J.M.

By notice of Registry neither RA to CA has been filed, nor suppl. RA to suppl. CA has been received. This is an application for regularisation of the applicant on the post of C.D.S. & payment of salary. It would appear that the applicant is not ~~interested~~ interested in pursuing the matter. As such, the O.A. is dismissed in default & for non-prosecution.


J.M.


Am.

O.R.
Judgment Prepared
on 22/5/18.
Concise